

ORISSA ACT 1 OF 2004

**\*THE ORISSA APPROPRIATION (No. 2) ACT, 2003**

[Received the assent of the Governor on the 30th December, 2003, first published in an Extraordinary issue of the *Orissa Gazette*, dated the 5th January, 2004 (No. 17)]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN  
FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED  
FUND OF THE STATE OF ORISSA FOR THE SERVICES OF  
THE FINANCIAL YEAR 2003-2004

Be it enacted by the Legislature of the State of Orissa in the Fifty-fourth Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Orissa Appropriation (No. 2) Act, 2003

Issue of Rs.  
11591,95,60,000  
out of the  
Consolidated  
Fund of the  
State of  
Orissa for  
the financial  
year 2003-  
2004.

2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of Eleven thousand five hundred ninety one crores, ninety five lakhs and sixty thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2003-204 in respect of the services and purposes specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

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\* For the Bill, See *Orissa Gazette* Extraordinary, dated the 17th December, 2003 (No. 1940)

## THE SCHEDULE

(See Sections 2 and 3)

1 No. of Vote	2 Services and purposes	3 Sums not exceeding			
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
1.	Expenditure relating to the Home Department.	Revenue	18,00,22,000	32,50,000	18,32,72,000
		Capital	5,02,25,000	..	5,02,25,000
2.	Expenditure relating to the General Administration Department.	Revenue	1,41,98,000	13,54,000	1,55,52,000
3.	Expenditure relating to the Revenue Department.	Revenue	860,41,07,000	..	860,41,07,000
4.	Expenditure relating to the Law Department.	Revenue	5,16,97,000	..	5,16,97,000
		Capital	10,00,000	..	10,00,000
5.	Expenditure relating to the Finance Department.	Revenue	5,000	..	5,000
		Capital	225,00,00,000	..	225,00,00,000
6.	Expenditure relating to the Commerce Department.	Revenue	4,18,74,000	..	4,18,74,000
		Capital	2,68,34,000	..	2,68,34,000
7.	Expenditure relating to the Works Department.	Revenue	15,57,81,000	..	15,57,81,000
		Capital	42,35,17,000	52,92,000	42,88,09,000
8.	Expenditure relating to the Orissa Legislative Assembly.	Revenue	46,01,000	5,12,000	51,13,000
9.	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue	1,84,67,000	..	1,84,67,000
		Capital	35,00,000	..	35,00,000
10.	Expenditure relating to the School and Mass Education Department.	Revenue	100,13,77,000	..	100,13,77,000
11.	Expenditure relating to the Scheduled Tribes and Scheduled Castes Development Department and Minorities and Backward Classes Development Department.	Revenue	9,74,44,000	..	9,74,44,000
		Capital	2,25,05,000	..	2,25,05,000
12.	Expenditure relating to the Health and Family Welfare Department.	Revenue	76,18,77,000	..	76,18,77,000
		Capital	25,00,00,000	..	25,00,00,000
13.	Expenditure relating to the Housing and Urban Development Department.	Revenue	50,56,71,000	36,00,000	50,92,71,000
		Capital	15,58,78,000	..	15,58,78,000
14.	Expenditure relating to the Labour and Employment Department.	Revenue	1,32,52,000	..	1,32,52,000

1 No. of Vote	2 Services and purposes	3.			
		Sums not exceeding		Total Rs.	
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.		
15.	Expenditure relating to the Sports and Youth Services Department.	Revenue	1,08,92,000	..	1,08,92,000
16.	Expenditure relating to the Planning & Co-ordination Department.	Revenue	120,70,79,000	..	120,70,79,000
17.	Expenditure relating to the Panchayati Raj Department.	Revenue	259,46,99,000	..	259,46,99,000
18.	Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue	7,19,000	..	7,19,000
19.	Expenditure relating to the Industries Department.	Revenue	13,34,34,000	..	13,34,34,000
		Capital	1,20,60,000	..	1,20,60,000
20.	Expenditure relating to the Water Resources Department.	Revenue	66,29,45,000	..	66,29,45,000
		Capital	180,60,20,000	85,09,000	181,45,29,000
21.	Expenditure relating to the Transport Department.	Revenue	72,75,000	..	72,75,000
		Capital	13,65,00,000	..	13,65,00,000
22.	Expenditure relating to the Forest and Environment Department.	Revenue	6,84,41,000	..	6,84,41,000
		Capital	1,17,34,000	..	1,17,34,000
23.	Expenditure relating to the Agriculture Department.	Revenue	13,79,92,000	..	13,79,92,000
24.	Expenditure relating to the Steel and Mines Department.	Revenue	1,31,71,000	..	1,31,71,000
		Capital	10,30,000	..	10,30,000
25.	Expenditure relating to the Information & Public Relations Department.	Revenue	1,52,18,000	..	1,52,18,000
26.	Expenditure relating to the Excise Department.	Revenue	79,06,000	..	79,06,000
27.	Expenditure relating to the Science and Technology Department.	Revenue	3,42,24,000	..	3,42,24,000
28.	Expenditure relating to the Rural Development Department.	Revenue	15,67,05,000	..	15,67,05,000
		Capital	17,96,91,000	..	17,96,91,000
29.	Expenditure relating to the Parliamentary Affairs Department.	Revenue	35,83,000	9,61,000	45,44,000
30.	Expenditure relating to the Energy Department.	Revenue	20,40,000	..	20,40,000
		Capital	1145,41,58,000	..	1145,41,58,000
31.	Expenditure relating to the Textile and Handloom Department.	Revenue	3,81,30,000	..	3,81,30,000
		Capital	12,84,67,000	..	12,84,67,000

1 No. of Vote	2 Services and purposes	3 Sums not exceeding			
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
32.	Expenditure relating to the Tourism and Culture Department.	Revenue	1,33,25,000	..	1,33,25,000
		Capital	3,23,10,000	..	3,23,10,000
33.	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue	11,15,35,000	..	11,15,35,000
		Capital	1,89,70,000		1,89,70,000
34.	Expenditure relating to the Co-operation Department.	Revenue	162,88,51,000	..	162,88,51,000
		Capital	8,02,77,000	..	8,02,77,000
35.	Expenditure relating to the Public Enterprises Department.	Revenue	60,48,72,000	..	60,48,72,000
36.	Expenditure relating to the Women and Child Development Department.	Revenue	53,93,92,000	..	53,93,92,000
37.	Expenditure relating to the Information & Technology Department.	Revenue	3,10,01,000	..	3,10,01,000
38.	Expenditure relating to the Higher Education Department.	Revenue	18,06,04,000	..	18,06,04,000
	Expenditure relating to the Interest Payment.	Revenue	..	35,00,00,000	35,00,00,000
	Expenditure relating to the Internal Debt of the State Government.	Capital	..	6200,00,00,000	6200,00,00,000
	Expenditure relating to the Loans and Advances from the Central Government.	Capital.	..	1684,70,00,000	1684,70,00,000
Total ..	Revenue Account	..	1965,44,06,000	35,96,77,000	2001,40,83,000
		..	1704,46,76,000	7886,08,01,000	9590,54,77,000
	Grand Total	..	3669,90,82,000	7922,04,78,000	11591,95,60,000